

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 30

**RA 1/2022 IN C.P./(IB)/957/MB/2020**

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **Gateway Leasing Pvt Ltd V/s R M Bhuther  
& Company Ltd**

*Appearance (via video-conference):*

For the Applicant : Adv. Gaurav Raj Shrawat a/w Ad. Meet  
Pandya

For the Respondent : harjot singh along ib raval shah

Sections 7 of the IBC, 2016 & Rule 11

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ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 15.11.2022, for further consideration and hearing.

**Sd/-**

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SHYAM BABU GAUTAM  
Member (Technical)

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Vedant Kedare